

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(T) No.2165 of 2021

Akshay Steel Works Pvt. Ltd. --- --- Petitioner
Versus
Union of India & Ors. --- --- Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Petitioner : Mr. Salona Mittal, Advocate
For the CGST : Mr. P.A.S. Pati, Advocate

04/09.09.2021 Learned counsel for the CGST Mr. P.A.S. Pati seeks and is allowed further two weeks' time to file counter affidavit.

Matter be listed after three weeks, so that the petitioner, if so advised, may file rejoinder thereto in the meantime.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Shamim/